

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.-111
IB-988(ND)/2020

IN THE MATTER OF:

PUNJAB NATIONAL BANK

Vs.

SSK TRADING PVT. LTD. SUDHIR KUMAR SINGH

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 23.12.2020

CORAM:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant/FC : Mr. SUDHIR KUMAR SINGH, Advocate.

For the Respondent/CD : Mr. BS NAGAR, Advocate for R-1

For the Intervener :

ORDER

Ld. Counsel appearing on behalf of Punjab National Bank lead by the consortium requests time to comply the order dated 14.12.2020, request granted.

List on 06.01.2021.


(DR. DEEPTI MUKESH)
MEMBER (J)